Declaration of Assets and Liabilities

		Year
-		I, VEER VIKRAM, son/daughter/wife of SANJIB KUMAR
		ged 37 years, belonging to Bihan Legislative Assembly
		service and presently working as Assistant Section Officer, BVS
	(CAIP)	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
Ú	govon	myself, my spouse and dependants*:
	God J	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be
1		given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Ospendant-2 Name	Dependant-3 Etc. Name
	(i) Cash		5,000/_				
N/W	- (II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	14.24 lac in saving Account S.B.I & Indian Bank	-			-
	(iii)	Bonds, Debentures and Shares in companies	_				-
4	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. 51,914/- yearly				agagagan ya i itawa wa asaa asaa asaa asaa asaa asaa as
	(v)	Motor Vehicles (details of make, etc.)	Manuti S-Presso (ADD Slac)		-		
	(vi)	Jewellery (give details of weight and value)					
	(vii)	Other assets, such as values of claims / interests	-	A A SHARE AND A SH	NATE OF STREET		

given)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-	1 10 2 1	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	manufacture (Childigh, Meline Childigh, Meline Child Childigh, Meline Child Childigh, Meline Child Chil			hazefe a l	- 3,17
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			profession de		-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & 2ddress of Bank / Financial Institutions(s) / Department (s)	Anjount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		2.22 (F) (F) (E) (F) (F) (F) (F) (F) (F) (F) (F) (F) (F
	(iii) Government Ques: (iii) dues to departments dealing with government accommonation		
	(b) dues to departments dealing with supplies of water	_	
	(c) dues to departments dealing with supply of electricity		

क्षर वेष्ट्रम 05.02,2024

	(d) dues to departments dealing with telephones		COMMISSION OF THE PROPERTY OF
	(e) dues to departments dealing with government		Residence of the second of the
	transport (including aircraft and helicopters)		
	(f) Other dues, If any		Stephen page at British
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	I. Tax - 69085/- A.Y 2023-24 BDKPV1202K	AND THE SECOND STATE OF THE SECOND SE
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		14.60
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal De	scall	POPULATION OF THE PROPERTY OF
GPF/CPF/PRAN No.	:	110184056415
Gender	;-	M (M/F)
Date of Birth	- :-	1 2 0 2 1 9 8 6 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	.:-	Bihar legislative Assembly, Segretarial Assistant Section officer. (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District		Munger
I hereby		that the above details are true to the best of my

knowledge and belief

Signature weer Vikram

Name of Employee: VEER VIKRAM...

Designation: Assistant section officer

Department: Bihar legislative Assembly, Porna

Note:

Place: Patna

Date: 05.02.2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.